

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.119
IB-1066(ND)/2020

IN THE MATTER OF:

Devinder Yadav & Ors

....FINANCIAL CREDITOR

Vs.

GRJ Distributors and Developers Private Limited

....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 11.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant

: Adv. Ms. Aditi Sinha

For the Respondent

: Mr. Vivek Kohli Sr. Advocate, Mr. Sandeep Bhuraria, Mr. Aman Anand, Ms. Purbasha Panda Advocate.

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 17.09.2021.



Madhu Narula
Court Officer (Court III)